NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Compensation Application (AT) No.01 of 2019 In Competition Appeal (AT) No. 79-81 of 2012

IN THE MATTER OF:

Food Corporation of India Appellant

Vs

Excel Corp Care Ltd. & Ors.

Present:

For Appellant: Mr. G.R. Bhatia, Mr. Rudresh Singh and Mr. Aniket Ghosh, Advocates.

For Respondents:

<u>O R D E R</u>

22.07.2019 Let notice be issued on the Respondents. Requisites along

with process fee be filed by 24th July, 2019.

Place the case 'for admission' on **29th August**, **2019**.

[Justice S. J. Mukhopadhaya] Chairperson

.... Respondents

[Justice A.I.S. Cheema] Member (Judicial)

> [Kanthi Narahari] Member (Technical)

Ash/SK